## National Company Law Tribunal

## Allahabad Bench

CPNO. 55/ALD/2017, CA NO 173/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: L'M.L. Mazdoosy Eleta Sangathan Vs. L.M.L Ltd.

SECTION OF THE COMPANIES ACT/1& B CODE: 9nsolvency Gode

SI. NO.

Name

Designation

Representation

Signature

RESOLUTION ABlumi PROFESSIONAL ALLO LML WOMMER. OR

## CP NO.55/ALD/2017, CA NO.175/2017

Parties are represented by their respective counsels. Argument are continued.

A copy of written submission of the petitioner be provided to the counsel for the RP.

The matter be listed on 8th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)